the Development Council for Sugar Industry for the year 1987-88 along with Accounts, under sub-section (4) of section 7 of the Industries (Development and Regulation) Act, 1951.

- (ii) A statement (Hindi and English versions) regarding Review by the Government in the working of the Development Council for Sugar Industry for the 1987-88. [Placed in library see No. 6815/88]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Central warehousing Corporation for the year 1987-88 along with Audited Accounts under sub-section (11) of section 31 of the Warehousing Corporations Act. 1962.
  - (ii) A copy of the Reviews (Hindi and English versions) by the Government on the working of the Central Warehousing Corporation for the year 1987-88.[ Placed in Library See No. LT. 6816/88].

12.08 hrs

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Tuesday, the 22nd November, 1988, adopted the following motion in regard to the Joint Committee on Officers of Profit:-

" That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do elect two members of the Rajya Sabha to the Joint Committee on Offices of Profit and resolves that the House do proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, two members from among the members of the House to the said joint Committee to fill the vacancies caused by the retirement of Dr. E.P. Sharma and Shri K. Gopalan from the membership of the Rajya Sabha."

12.81/2 hrs.

JOINT COMMITTEE ON OFFICES OF PROFIT

[English]

SECRETARY GENERAL: I am further to inform the Lok Sabha that in pursuance of the above motion, the following members of the Rajya Sabha have been duly elected to the said Committee:

- 1. Shri Subhas Mohanty
- 2. Shri B.V. Abdulla Koya

12.08 3/4 hrs.

[English]

SUPPLEMENTARY DEMANDS FOR GRANTS (PUNJAB), 1988-89

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K.GADHVI): (a) I beg to present a statement (Hindi and English versions) showing the Supplementary Demands for Grants in respect of the State of Punjab for 1988-89.